

(c) and (d) The Committee headed by Mr. Justice P.N. Bhagwati referred to above would also look into the problem of legal aid to those indigent litigants who have to approach the Supreme Court from far off places.

National Water Management Board

***7. SHRI GHOUSE MOHIUDDIN SHEIKH:** Will the Minister of IRRIGATION be pleased to state:

(a) whether Government propose to set up a National Water Management Board to resolve the Inter-state disputes over the sharing of river waters; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No such proposal is at present under the consideration of Government.

(b) Does not arise.

Scheme for development of National Water Resources

***8. SHRI SWAMI DINESH CHANDRA:**

SHRI B. SATYANARAYAN REDDY:

Will the Minister of IRRIGATION be pleased to state:

(a) whether the National Development Council has approved a Rs. 50,000 crore scheme for development and optimum utilisation of the national water resources; and

(b) if so, what are the details in this regard and over what span of period it has to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir.

(b) Does not arise.

Decline in the sale of ordinary T.V. sets

***9. SHRI N. P. CHENGALARAYA NAIDU:**

DR. RAFIQ ZAKARIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that due to his repeated statements about colour T.V., there has been a decline in the sale of ordinary T.V. sets; and

(b) if so, what action Government propose to take to clarify the position?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) The sale of TV sets has no connection with the introduction of colour transmission as and when it might come, because even in countries where colour sets are in vogue, both colour and black & white sets exist simultaneously. The question of increase in TV set sales is more directly related to opening of larger areas for TV viewing through additional TV centres or relay stations. This is under consideration of the Planning Commission.

Committee for implementation of Bhagwati Committee report on legal aid to poor

***10. SHRI MANUBHAI PATEL:**
SHRI S. W. DHABE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Committee for implementation of the Bhagwati Committee report on legal aid has been appointed;

(b) if so, what are the names of members of the Committee and its terms of reference; and

(c) what is the amount allotted for extending legal aid to the poor for the year 1980-81?